

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

54. C.P. (CAA)/1718/(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.07.2018**

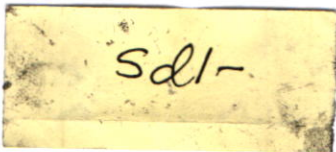
NAME OF THE PARTIES: Connode (India) Pvt. Ltd.

SECTION 230-232 of Companies Act, 2013

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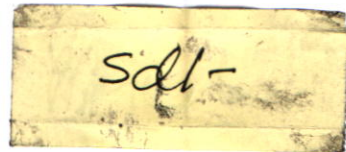
**ORDER**

At request, list this matter on 02.08.2018



V. NALLASENAPATHY  
Member (Technical)

Rohit



BHASKARA PANTULA MOHAN  
Member (Judicial)